

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1582-1585/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KALUWA @ BASANT

Respondent(s)

Date : 16-01-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr Upendra Mishra, Adv.

Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

Ms Manasi Sahoo, Adv.

Mr Vipin Kumar Jai, AOR

UPON hearing the counsel the Court made the following

O R D E R

Respondent nos.1 & 4 are duly represented. Id. Counsel for respondent nos. 1 and 4 seeks time for filing counter affidavit. Be filed in terms of Order XXII Rule 6, Supreme Court Rules, 2013.

Await certificate of service from the High Court in respect of
respondent nos.2 & 3.

Await original record from the High Court and Trial Court.
Reminder be issued.

List again on 19.3.2020.

ANIL LAXMAN PANSARE

Registrar